

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 120(ND) 09

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2018**

**NAME OF THE COMPANY: Sh. Neelamber Agarwal Vs. M/s Neel Padam
Builders Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397-398

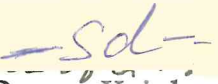
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

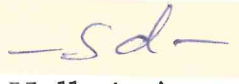
Present for the Petitioner: Counsel for the Petitioner

Present for the Respondent: Mr. Shadan Farasat, AOR
Ms. Hafsa Khan, Advocate

ORDER

Renotify this case for further arguments on 13th December, 2018 at 2:00
p.m.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)